

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.32/2013

Wednesday, this the 6th day of February 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mali ram Meena
s/o Shri Anandi Lal Meena
r/o 23/27, DLF III Gurgaon

(Mr. Ajesh Luthra, Advocate)

..Applicant

Versus
Commissioiner of Police
PHQ, MSO Building,
IP Estate, New Delhi
(Mrs. Harvinder Oberoi, Advocate)

..Respondent

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This O.A. is filed by the applicant feeling aggrieved by the communication dated 05.12.2012, through which he was informed that his request for grant of seniority in the rank of Inspector (Exe.) w.e.f. 05.06.2006 is not feasible, in view of the pendency of litigation before the Delhi High Court. The respondent has also filed counter affidavit.

2. Today, the learned counsel for respondent placed before us a copy of the proceeding dated 01.03.2017, through which the seniority of the applicant has been determined. The name of the applicant figured at Sl.No.38 in the said proceedings. Learned

counsel for applicant submits that based on this development, the grievance of the applicant stands redressed.

3. We, therefore, close the O.A. as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 6, 2019
/sunil/